

ARISU RETAIL PRIVATE LIMITED

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	1	
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	₹ 15,32,33,955.00	-	₹ -	₹ -	₹ -	₹ 15,32,33,955.00	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	₹ 5,79,93,626.00	1	₹ 2,10,47,223.00	₹ -	₹ -	₹ 3,69,46,403.00	4	
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	5	
6	Operational creditors (Employees)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	6	
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	₹ 91,22,488.00	0	₹ -	₹ -	₹ -	₹ 91,22,488.00	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	9	
Total		10	₹ 22,03,50,069.00	1	₹ 2,10,47,223.00	-	₹ -	₹ 19,93,02,846.00		



Annexure -1

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

**List of secured financial creditors (SFC) belonging to any class of creditors
(Amount in ₹)**

S L N o	Name of creditor	Details of claim received		Details of claim provisionally admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee		Whether related party?	% of voting share in CoC								
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total																		

Annexure -2

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

**List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)**

S L N o	Name of creditor	Details of claim		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		Whether related party?	% of voting share in CoC										
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	



Annexure -3

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification				
1	Sur Vir Finance Limited	20-11-2024	3,55,89,712	-	-												
2	Badi Dukan LLP	19-11-2024	11,76,44,243	-	-									0.00		3,55,89,712	
														0.00		11,76,44,243	
			15,32,33,955														15,32,33,955

Annexure -4

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim		Amount of any mutual dues, that may be set-off		Amount of claim not admitted		Amount of claim under verification		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC										
1	PDB Ventures Private Limited	18-11-2024	2,51,18,281	2,10,47,223	Financial creditor	NIL	No	100%		NIL	NIL	NIL	NIL	NIL	NIL		40,71,058	Related party status mentioned as declared in claim form
2	Prem Apparels Private Limited	18-11-2024	2,02,65,300	-	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		2,02,65,300	Related party status mentioned as declared in claim form
3	Pukhraj Betala	20-11-2024	41,37,178	-	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		41,37,178	Related party status mentioned as declared in claim form
4	Surendra Kumar Betala	20-11-2024	39,93,649	-	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		39,93,649	Related party status mentioned as declared in claim form
5	G Rahul	20-11-2024	44,79,218	-	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		44,79,218	Related party status mentioned as declared in claim form
			5,79,93,626	2,10,47,223														
																		3,69,46,403

Annexure - 5

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of operational creditors (Workmen)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Total											

Annexure -6

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted (Provisionally)				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		NIL											



Annexure -7

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount Admitted Provisional	Nature of claim	Amount covered security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0	0	0	-	-	
Total				-	Nil		0	0		0	0	0	-	-	

Annexure -8

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Blue Arrow Buildcon Private Limited	18-11-2024	15,13,835	-	0							0.00	15,13,835	
2	Glasseye Infraplaza Private Limited	19-11-2024	64,98,568	-	0							0.00	64,98,568	
3	Surana Fashions LLP	20-11-2024	11,10,085	-	0							0.00	11,10,085	
46			91,22,488.00									-	91,22,488.00	



Annexure -9

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED ; Date of commencement of CIRP: 07.11.2024 ; List of creditors as on: 30.11.2024

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted (Provisionally)					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

